

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3120  
(To be answered on the 4<sup>th</sup> August 2022)**

**FLIGHTS FROM BHUBANESWAR TO DEHRADUN**

**3120. SHRI MAHESH SAHOO**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government proposes to connect Bhubaneswar with Dehradun through direct flight since the States are frequented by pilgrims from both the states and if so, the details thereof and if not, the reasons therefor; and  
(b) the time by which the Government proposes to start the flight service in the said route?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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(a) & (b): Both Bhubaneswar and Dehradun are served Airports. After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently airlines are free to induct capacity with any aircraft type for selecting whatever markets and network they wish to service and operate across the country subject to compliance with the Route Dispersal Guidelines (RDG). Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the RDG.

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